

GOVERNMENT OF INDIA  
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION  
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

LOK SABHA  
UNSTARRED QUESTION NO. 390  
TO BE ANSWERED ON 26<sup>TH</sup> APRIL, 2016

SURPLUS STOCKS

390. SHRI S.P. MUDDAHANUME GOWDA:  
SHRIMATI POONAMBEN MAADAM:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) whether the country is holding excess foodgrain stocks worth nearly Rs. 50,000 crore over and above the stipulated buffer limits;
- (b) if so, the details thereof;
- (c) whether the Union Government was able to offload less than 2 million tonnes from the 15 million tonnes targeted to be liquidated during the last year; and
- (d) if so, the reasons therefor?

A N S W E R  
MINISTER OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION  
(SHRI RAM VILAS PASWAN)

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(a) & (b): The stock of foodgrains in the Central Pool as on 1.4.2016 was 36.69 million tons as against the foodgrains stocking norms for Central Pool (Buffer Norms) of 21.04 million tons for April-June quarter.

(c) & (d): During the year 2015-16, Government of India has allocated 61.10 million tons of foodgrains for Targeted Public Distribution System (TPDS)/ National Food Security Act (NFSA), Other Welfare Schemes (OWS), natural calamities etc. This includes additional allocation of around 5 million tons of foodgrains allocated over and above the normal TPDS/NFSA allocation during 2015-16 for Above Poverty Line (APL) and Below Poverty Line (BPL) families. Government has also sold a quantity of 7.19 million tons of foodgrains during 2015-16 under the Open Market Sale Scheme (OMSS) through e-auction.

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